



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 24th NOVEMBER, 2021

NOTICE

Please take notice the following matter is listed in the cause list dated: 24.11.2021 in Court-III as item no 4 will not be taken up. As per the Order dated: 09.11.2021 the following matter is already fixed for 25.11.2021.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon

By order of Hon'ble Chairperson

-Sd/-

Registrar